R.N.I. No. TELMUL/2016/73158 HSE No. 1051/2020-2022



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తెలంగాణ రాజపత్రము THE TELANGANA GAZETTE PART IV-B EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 2] HYDERABAD, SATURDAY, MARCH 21, 2020.

TELANGANA ACTS, ORDINANCES AND REGULATIONS ETC.

The following Act of the Telangana Legislature, received the assent of the Governor on the 20th March, 2020 and the said assent is hereby first published on the 21st March, 2020 in the Telangana Gazette for general information:-

ACT No. 2 OF 2020.

AN ACT TO AUTHORISE THE APPROPRIATION OF CERTAIN FURTHER MONEYS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF TELANGANA FOR THE SERVICES OF THE FINANCIAL YEAR WHICH COMMENCED ON THE 1ST APRIL, 2019.

THE TAX AND

Be it enacted by the Legislature of the State of Telangana in the Seventy First Year of the Republic of India as follows:-

Short title.

1. This Act may be called the Telangana Appropriation (No.2) Act, 2020.

Authorisation of supplementary appropriation of Moneys from and out of the Consolidated Fund of the State of Telangana for the financial year which commenced on the 1st April, 2019

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year which commenced on the 1st April, 2019, a further sum not exceeding Twenty five thousand two hundred and fifty seven crores, fourty nine lakhs fourty five thousand rupees, being moneys required to meet:-

- (a) the supplementary grants made by the Telangana Legislative Assembly for that year, as set-forth in Column (3) of the Schedule; and
- (b) the supplementary expenditure charged on the Consolidated Fund of the State of Telangana for that year, as set forth in Column (4) of the Schedule.

Appropriation.

3. The sums authorised to be appropriated from and out of the Consolidated Fund of the State by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See sections 2 and 3)

	Services and Purposes		SUMS NOT EXCEEDING		
Demand Number			Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)	1,177	(3)	(4)	(5)
7-7		14111	Rs.	Rs.	Rs.
T	State Legislature	Revenue	32,03,000	4,92,000	36,95,000
	Governor and Council of	Revenue	28,53,89,000	2,00,000	28,55,89,000
ы.	Ministers				10 1-34
m	Administration of Justice	Revenue	24,05,01,000	3,20,57,000	27,25,58,000
ш.	7 Kulimisuulisi St S S S S S S S S S S S S S S S S S S	Capital	2,09,56,000		2,09,56,000
TV	General Administration	Revenue	336,79,39,000	2,36,52,000	339,15,91,000
***	and Elections	Capital	1,34,22,000		1,34,22,000
v	Revenue, Registration and	Revenue	317,57,30,000	326,74,06,000	644,31,36,000
	Relief	Capital	1,23,98,000		1,23,98,000
100	Excise Administration	Revenue	28,43,57,000		28,43,57,000
* 1.	Excise / Idillinoadion	Capital	66,85,000		66,85,000
VII.	Commercial Taxes Administration	Revenue	7,38,21,000		7,38,21,000
VIII	Transport Administration	Revenue	49,72,35,000	14 H	49,72,35,000
VIII. IIai	Transport Administration	Capital	1,42,84,000	g# 150	1,42,84,000
TY	Fiscal Administration,	Revenue	96,13,80,000	25,00,00,000	121,13,80,000
ın.	Planning, Surveys and	Capital	45,59,23,000		45,59,23,000
*	Statistics	Loans	35,66,08,000		35,66,08,000
	Statistics	Public Debt	Entrolle de	1000,00,00,000	1000,00,00,000

[1] (2)		(3)	(4)	(5)
		Rs.	Rs.	Rs.
X. Home Administration	Revenue	349,46,08,000	24,43,000	349,70,51,000
	Capital	277,52,38,000	in marketing a	277,52,38,000
production of the state of the	Loans	71,42,33,000		71,42,33,000
XI. Roads and Buildings	Revenue	70,04,95,000		70,04,95,000
	Capital	1198,53,28,000	6,16,80,000	1204,70,08,000
	Loans	352,52,83,000		352,52,83,000
XII. School Education	Revenue	1189,79,22,000	> 	1189,79,22,000
	Capital	266,08,30,000		266,08,30,000
XIII. Higher Education	Revenue	95,55,01,000		95,55,01,000
	Capital	12,10,30,000		12,10,30,000
XIV. Technical Education	Revenue	4,51,60,000		4,51,60,000
	Capital	5,51,72,000	Of the Prince of	5,51,72,000
XV. Sports and Youth Services	Revenue	4,92,75,000	- DAY DITTER	4,92,75,000
	Capital	4,55,44,000		4,55,44,000
XVI. Medical and Health	Revenue	1459,48,09,000	The War	1459,48,09,000
	Capital	147,31,32,000		147,31,32,000
	Loans	50,00,00,000	THE RUNOR .	50,00,00,000
XVII. Municipal Administration	Revenue	790,30,26,000		790,30,26,000
and Urban Development	Loans	29,90,00,000	ESTE MIL	29,90,00,000
XVIII. Housing	Revenue	4,01,000	LANGE TO SERVICE STREET	4,01,000
	Loans	377,09,00,000		377,09,00,000
XIX. Information and Public	Revenue	1,71,36,000		1,71,36,000
Relations				
XX. Labour and Employment	Revenue	49,04,63,000	washington e.e.	49,04,63,000
	Capital	8,76,69,000	or the contract of	8,76,69,000
XXI. Social Welfare	Revenue	397,51,43,000		397,51,43,000
	Capital	130,49,53,000		130,49,53,000
XXII. Tribal Welfare	Revenue	565,53,94,000		565,53,94,000
	Capital	295,54,52,000	14 4	295,54,52,000

(1) (2)		(3)	(4)	(5)
XXIII. Backward Classes Welfare	Revenue	345,81,92,000		345,81,92,000
	Capital	6,52,70,000		6,52,70,000
XXIV. Minority Welfare	Revenue	813,66,60,000		813,66,60,000
XXV. Women, Child and	Revenue	47,03,27,000		47,03,27,000
Disabled Welfare	Capital	3,26,48,000		3,26,48,000
XXVI. Administration of Religious	Revenue	102,84,23,000		102,84,23,000
Endowments				
XXVII. Agriculture	Revenue	116,48,96,000		116,48,96,000
	Capital	41,51,51,000		41,51,51,000
XXVIII. Animal Husbandry and	Revenue	21,64,32,000		21,64,32,000
Fisheries	Capital	5,50,00,000		5,50,00,000
XXIX. Forest, Science,	Revenue	8,82,93,000		8,82,93,000
Technology&Environment	Capital	8,65,25,000		8,65,25,000
XXX. Co-operation	Revenue	17,92,000		17,92,000
	Capital	1,42,32,000		1,42,32,000

(1) (2)		(3)	(4)	(5)
(1)		Rs.	Rs.	Rs.
XXXI, Panchayat Raj	Revenue	265,74,73,000		265,74,73,000
AAAI, I michayat tag	Capital	697,01,36,000		697,01,36,000
XXXII, Rural Development	Revenue	444,66,99,000		444,66,99,000
AAAn. Ruun bevelopmen	Capital	264,28,31,000	*8*	264,28,31,000
XXXIII. Major and Medium	Revenue	32,69,76,000	64,000	32,70,40,000
Irrigation	Capital	5694,42,62,000	63,81,46,000	5758,24,08,000
XXXIV. Minor Irrigation	Revenue	3,05,79,000	Property II	3,05,79,000
station of the community and	Capital	693,45,77,000		693,45,77,000
XXXV. Energy	Revenue	35,42,73,000		35,42,73,000
	Capital	4400,00,00,000		4400,00,00,00
	Loans	55,46,70,000		55,46,70,00
XXXVI, Industries and Commerce	Revenue	186,88,92,000		186,88,92,00
AAA VI. Industries and Commerce	Capital	82,32,68,000		82,32,68,00
	Loans	86,34,42,000		86,34,42,00
XXXVII. Tourism, Art and Culture	Revenue	48,34,57,000		48,34,57,00
THE TAIL TOWNSHIP THE WIND CONTROL	Capital	6,63,17,000		6,63,17,00

		(3)	(4)	(5)
(1) (2) XXXVIII. Civil Supplies	Revenue	Rs. 7,38,44,000	Řs.	Rs. 7,38,44,000
Administration XXXIX. Information Technology and Communications	Revenue Capital	40,40,58,000 79,44,67,000		40,40,58,000 79,44,67,000
XL. Public Enterprises	Revenue	18,15,000		18,15,000
Total		23829,88,05,000	1427,61,40,000	25257,49,45,000

A. SANTOSH REDDY,

Secretary to Government, Legal Affairs, Legislative Affairs & Justice, Law Department.